

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 29.11.05

Registration No. 1053/05

T.A. Raj Krishan... Applicant (s)

VERSUS

G.O. The... Respondent (s)

A copy of the ORDER dated 25.11.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

25.11.2005

Shri A.P. Shrivastava for applicant.

Learned counsel for applicant seeks permission to withdraw the OA.

permission is granted and the OA is dismissed as withdrawn, with liberty to approach the Tribunal if he still feels aggrieved, and if so advised. (J)

Sd/-
(M.P. Singh)
VC

aa.

To
Shri A.P. Shrivastava
Advocate
Jabalpur

सत्य प्रतिष्ठा
DY. REGISTRAR
जिला न्यायाधीश अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

GRPR-119